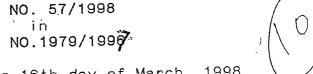
CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 57/1998 ì'n O.A. NO.1979/199



New Delhi this the 16th day of March, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

- Satyabir Singh 1. S/O Ram Swaroop Singh, R/O House No. 664, Naik Panna, Village Bijwasan, New Delhi-110061.
- Shail Kumari W/O Shyam Kumar, 2. R/O House No. 725, Gulabi Bagh, Delhi.
- Mahavir Prasad S/O Mam Chand, 3. R/O 9/3222-B, Gali No.5, Dharampura, Gandhi Nagar, Delhi.
- Naik Singh S/O Munshi Lal, R/O S-2; Block-27, Type-C, Kali Bari, Delhi.
- Sanjay Kumar S/O Jaipal Singh, R/O 11/160 Bapu Dham, New Delhi.
- Kalwa Ram S/O Ghamandi Singh, 6. R/O Jhuggi No. D-307, Gautam Nagar (Behind AllMS), New Delhi.

... Applicants

(None present for Applicants)

-Versus-

- Shri T. R. Kakkar, 1. Commissioner of Police, Delhi Police Headquarters, 1.T.O. New Delhi.
- Shri Shankar Das, Addl. Dy. Commissioner of Police, New Delhi District, New Delhi.

... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-



Earlier also no one was present on behalf of the applicants. It appears no one is interested to prosecute this contempt petition. Accordingly, this contempt petition is hereby dismissed for want of prosecution.

(K. M. Agarwal) Chairman

R. K. Ahooja Member (A)

/as/